

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/199/2016
NAME OF THE PETITIONER(S) : Manoharamma Hotels Investment Private Limited
NAME OF THE RESPONDENT(S) : M/s Origin Foods Limited & 4 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1) DEEPIKA. S	Counsel for the Petitioners	
2) PRABHAKAR. C (PCS)	COUNSEL for THE All Respondents	

ORDER

Ms S Deepika, counsel for petitioners present. Shri C Prabhakar, PCS representing the respondents present. Both the counsel reported that there is a chance of settlement between the parties and the talks are in progress and sought time for reporting the final outcome of the same. Time extended at request. Put up on 30.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)